

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 30/2006
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 TAKEN UP BY THE SPECIAL BENCH.

NAME OF THE COMPANY: M/s. Jaimahal Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. U.K. CHAUDHARY	Bn. Adv.	Respondent No. 1	[Signature]
2.	Mr. KARAN MALHOTRA	Adv.		[Signature]
3.	MR D.O SINGH	Adv.	Respondent No. 1	[Signature]
4.	MR SIYAM MOORJANI	Adv.	Respondent No. 1	[Signature]
5.	Ms. Bhavya Bhatti	Adv.	for petitioners	[Signature]

Order

List on 07.09.2016 at 10.30 a.m.

[Signature] (R. VARADHARAJAN)
(R. VARADHARAJAN)
MEMBER (J)

[Signature]
(S.K. MOHAPATRA)
MEMBER (T)